

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 147/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 29.03.2017

NAME OF THE PARTIES: M/s. Minimax Finlease Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|--------------------------------|--|
| (1) | ABHAY WAZHWA i/b PRACHI WAZALWAR | ADVOCATE, FOR PETITIONER |  |

Common Order

TCSP 147/230-232/ NCLT/MB/MAH/2017
TCSP 148/230-232/ NCLT/MB/MAH/2017

Registrar of Companies and Official Liquidator are to file their reports. List this
matter on 13th April, 2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/
V. NALLASENAPATHY
Member (Technical)